

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 40 of 2018

IN THE MATTER OF:

Ultratech Cement Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

Present

For Appellant: Mr. Gautam Chawla, Advocate

For Respondent: Mr. Zoheb Hossain, Advocate

With

Competition Appeal (AT) No. 41 of 2018

IN THE MATTER OF:

Ultratech Cement Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

Present

For Appellant: Mr. Gautam Chawla, Advocate

For Respondent: Mr. Zoheb Hossain, Advocate

O R D E R

12.03.2020: At request of both sides the matter is adjourned to **08th May, 2020** at **2.00 P.M.** under the caption 'For Hearing'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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